

juvenile delinquency, yet juvenile delinquency statistics are given in the publication "Crime in India--1959", which has been brought out in 1961, i.e., after the passing of the Children Act, 1960.

(b) This information will be found on page 14 of the above-mentioned publication, copies of which have already been placed in the Parliament Library.

National Integration Council

3393. { Shri D. C. Sharma;
Shri Prakash Vir Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) whether the National Integration Council met in New Delhi recently;

(b) if so, the main resolutions passed and recommendations made; and

(c) the steps taken or proposed to be taken to implement them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes, on June 2 and 3, 1962.

(b) A copy of the proceedings of the meeting has been laid on the Table of the House by the Prime Minister on 15th June, 1962.

(c) The attention of the authorities concerned is being invited, where necessary, to the recommendations and reports of action taken by them will be obtained. The Committees appointed by the Council to deal with problems of regionalism and communalism and to evolve a code of conduct for students, teachers, various educational institutions and political parties are expected to report to the Council at its next meeting to be held in September, or October.

Second Pay Commission's Recommendations for Delhi School Teachers

3394. Shri Sivamurthi Swamy: Will the Minister of Education be pleased to refer to the statement laid on the

Table in reply to Starred Question No. 114 on the 20th March, 1962 and state:

(a) the total amount of aid asked for by the Delhi Municipal Corporation to meet the expenditure on account of payment of arrears to their teachers according to the recommendations of the Second Pay Commission with effect from the 1st July, 1959;

(b) the total amount of aid sanctioned by Government to meet the expenditure for that purpose for the periods 1959-60, 1960-61 and 1961-62 separately;

(c) the date when the aid has been authorised and the Delhi Municipal Corporation informed by the Government of India; and

(d) what is Government's information on whether the actual recipients have received the payment of arrears or not?

The Minister of Education (Dr. K. L. Shrivastava): (a) No grant, specifically for the payment of arrears to the teachers, was asked for by the Corporation.

(b) and (c). Do not arise.

(d) Payment of arrears in all cases is likely to be completed by the end of this month.

छात्रों को छुट्टियाँ

३३९५. श्री प्रकाशवीर शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सामान्यतया वर्ष में छात्रों के पढ़ने और अवकाश के दिनों का क्या अनुपात है ;

(ख) क्या कुछ अवकाश के दिनों में कमी करने की भी सरकार सोच रही है ;

(ग) किन्हीं राज्य सरकारों ने इस सम्बन्ध में क्या कोई योजना बनाई है ; और